

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

1. I.A. 2613/2022

IN

C.P.(IB)-1067(MB)/2019

CORAM: SHRI. H.V.SUBBA RAO, MEMBER (J)
SMT. ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **21.09.2022**

NAME OF THE PARTIES: IDBI Bank Limited

V/S

Osian's Connoisseurs of Art Private Limited

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Mr. Sanat Jariwala, appearing for the IRP is present through virtual hearing.

List this matter on its schedule date on **30.09.2022**.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)

//SKS//

Sd/-
H.V.SUBBA RAO
Member (Judicial)